

Insolvency and Bankruptcy Board of India

Application Form for registration

6th Advanced IP Workshop on Insolvency & Bankruptcy Code, 2016 at Hyderabad

(7th – 8th February, 2020) (Friday-Saturday)

	PERSONAL DETAILS	(Please write in CAPITAL LETTERS)
1.	Name:	Mr/Mrs/Ms.
2.	I.P. Registration No.	
3.	Address for Correspondence:	 _____ _____ City: State: _____
4.	Have you attended any previous workshop organized by IBBI. If yes, provide details of the same.	Yes/ No _____
4.	E-Mail Address:	_____
5.	Mobile No/Phone No.(If any)	Mob: Ph.:
6.	GST Number (if any)	
7.	PAN Number	
6.	Details of Registration- Fee of Rs.4720/- (including GST)attached Mode: NEFT Transfer/ IMPS/ DD	DD. No. Dated Drawn on NEFT/ UTR <u>(Also attach the document / e receipt of payment)</u>

B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS

Professional Qualification	CA/ CMA/ CS/LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

Declaration:

I hereby declare that I shall make my own traveling and lodging arrangements to attend the Workshop at Hyderabad at my own expense.

Name and Signature of applicant

Place
Date